

(c) The pay-scale of the Engineering Assistants has been revised upwards to Rs. 2000-3200 in compliance with the directions of Central Administrative Tribunal, which were upheld by Hon'ble Supreme Court.

(d) Yes, sir.

(e) The matter has been referred to Fifth Central Pay Commission.

[Translation]

#### Telecom facilities in Gujarat

2338. SHRI CHHITUBHAI GAMIT: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have formulated any scheme for providing telecommunication facilities for economic and industrial development of backward and tribal areas of Gujarat; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) and (b). The Department has formulated Tribal Sub Plan for providing telecom facilities in Tribal Areas of the country including those of Gujarat. During the year 1995-96 net addition of about 6500 lines of switching capacity has been planned in tribal areas of Gujarat. List of places where expansion has been planned is given in *Statement* enclosed. No specific plans have been formulated by Deptt. of Telecom for backward areas.

#### STATEMENT

*List of Places in Tribal Areas where Telephone Exchanges expansion has been planned*

| Sl. No. | Name of the SSA | Name of Places   |
|---------|-----------------|--|
| 1.      | Bharuch         | 1. Rajpipla<br>2. Vila<br>3. Raj-Pardi<br>4. Chanderia               |
| 2.      | Godhra          | 1. Santrampur<br>2. Dohad<br>3. Sanjeli<br>4. Garbada<br>5. Limkheda |
| 3.      | Himat Nagar     | 1. Meghraj<br>2. Chithoda<br>3. Bhiloda<br>4. Unchidhanal            |
| 4.      | Palanpur        | 1. Danta   |
| 5.      | Surat           | 1. Kosamba<br>2. Karchelia<br>3. Varad<br>4. Buhari<br>5. F. Songadh |

| Sl. No. | Name of the SSA | Name of Places  |
|---------|-----------------|---|
|         |                 | 6. Zankhavav<br>7. Bajipur<br>8. Mandvi   |
| 6.      | Vadodara        | 1. Chhotaudepur<br>2. Naswadi   |
| 7.      | Valsad          | 1. Chikhli<br>2. Sarigam<br>3. Bansda<br>4. Anaval<br>5. Fansa<br>6. Kharel<br>7. Unai<br>8. Udwada |

#### Development of Oilfields

2390. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the States in which development of big projects of oilfields have been approved by the Oil and Natural Gas Corporation Limited;

(b) the approximate amount spent so far on these projects;

(c) the number of oil and gas refining platforms started functioning; and

(d) the estimates annual production of oil and gas therefrom?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) ONGC is producing oil and gas from a number of oil/gas fields located in Western & Eastern Offshore and in the States of Gujarat, Rajasthan, Assam, Tamil Nadu, Andhra Pradesh and Tripura.

(b) An amount of approximately Rs. 11,943 crores has been spent on development projects including development drilling during Eighth Plan period upto 31.3.95.

(c) A total of 14 oil/gas process platforms of ONGC are functioning at present.

(d) The production of crude oil and gas by ONGC during 1995-96 is expected to be 33.32 MMT and 56.35 MMSCMD, respectively.

[English]

#### Supply of gas to Gujarat

2340. SHRI KASHIRAM RANA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government of Gujarat have requested for supply of gas from Bombay High;

(b) if so, the details thereof;

(c) the quantity of gas demanded by the State Government;